

16.03 hrs.

Title: Introduction of the Constitution (Ninety-Eighth Amendment) Bill, 2003 (Amendment of articles 124, 217, 222 and 231 and insertion of new Chapter IV A).

MR. DEPUTY-SPEAKER: Okay. Now, the hon. Minister.

SHRI ARUN JAITLEY: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce the Bill.
